

FORM A**PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF VAH VAH INSTITUTE PRIVATE LIMITED

1. NAME OF CORPORATE PERSON	VAH VAH INSTITUTE PRIVATE LIMITED
2. DATE OF INCORPORATION OF CORPORATE PERSON	05/10/2020
3. AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Companies Act, 2013
4. CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U80903KA2020PTC139330
5. ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	#48, Lakeshores Homes, Kasavanahalli Main Road, Amrita College Road, Kasavanahalli, Bangalore, Karnataka
6. LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	27 th September 2023
7. NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Ms. Srilakshmi Purushotham IBBI/IPA-001/IP-P00951/2017-2018/11571 sri@gurujana.com 080 42202020
8. LAST DATE FOR SUBMISSION OF CLAIMS	26 th October 2023

Notice is hereby given that VAH VAH INSTITUTE PRIVATE LIMITED has commenced voluntary liquidation on 27th September 2023.

The stakeholders of VAH VAH INSTITUTE PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 26th October 2023, to the liquidator at the address mentioned against item no. 7.

The financial creditors, if any, shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Date: 28th September 2023

Place: Bengaluru

Srilakshmi Purushotham